

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2821
TO BE ANSWERED ON 20TH MARCH, 2018**

HEALTHCARE PROPOSALS FROM CHHATTISGARH

2821. SHRI MOTILAL VORA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to refer to answer to Unstarred Question 373 given in the Rajya Sabha on 6th February, 2018 and state:

- (a) the number of proposals received from the Government of Chhattisgarh that are pending as on 28th February, 2018 and the reasons therefor; and
- (b) by when approval shall be accorded on the pending proposals?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(ASHWINI KUMAR CHOUBEY)**

(a) & (b): Chhattisgarh Special Health Project, 2016 was presented before Government of India. However, under NHM, support for strengthening health system, including infrastructure, is provided based on annual State Programme Implementation Plans submitted by the States/UTs which is finalized in the National Programme Coordination Committee(NPCC) meeting, within the overall resource envelope available for the State. Accordingly, for 2017-18 approval (RoP) of Rs.1525.60 cr was issued on 19.07.2017. Thereafter, supplementary RoPs for Rs.12.04 cr and Rs.23.91 cr have been issued on 23.10.2017 and 01.03.2018, respectively. As on 28th February, 2018, no proposal is pending in respect of Financial Year 2017-18.

.....